



**Honourable Shri Justice Satyaranjan Chandrashekar
Dharmadhikari**

B.Com., LL.B.

2003

Justice Satyaranjan Chandrashekar Dharmadhikari born on January 26, 1960. He was enrolled as an Advocate on June 28, 1983. He practiced for 18 years in the Bombay High Court in Civil, Constitutional, Labour and Service matters. He also appeared before Administrative Tribunals, CEGAT, Debt Recovery Appellate Tribunal at Bombay and also before the Supreme Court of India. He was 'A' panel Counsel in the Government of Maharashtra and Counsel to the panel of Municipal Corporation of Greater Bombay. He specialized in Civil and Constitutional Laws. He was appointed as an Additional Judge of the Bombay High Court on November 14, 2003 and appointed as a permanent Judge on November 12, 2005.